## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI, S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/144/2016

NAME OF THE PETITIONER(S)

: C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s S. Albert & Company Private Limited & 5 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Shawing.

REPRESENTATION BY WHOM

S. Marjula Devi, Adr For KSR&LO B. Dhanaray

## **ORDER**

Counsel representing both the parties are present. Both the counsel submitted that the matter has been referred to a mediator for the purpose of settlement and the settlement talks are in progress. They sought time for reporting the outcome of the settlement talks. At request, time is enlarged. Put up on 21.07.2017 at 10.30 A.M.

S. vij agar fleum. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)